

DIVISION BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1093(KB)2020
IA(COMPANIES.ACT)/70(KB)2024, KIA(COMPANIES.ACT)/186(KB)2023,
IA(COMPANIES.ACT)/181(KB)2023, IA(COMPANIES.ACT)/22(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	MANOJ KUMAR SAHU VS PALI HILLS BREWERIES PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Turab Kazmi, Adv. : For Petitioners
Mr. Utkarsh Singh, Adv.
Mr. Kanishk Kejriwal, Adv.

Ms. Shruti Singhanian, FCS : For R6

Ms. Aasia Hasan, Adv. : For R2, 4,5,9

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **30/08/2024**.

**Satyajit Roy
(Court Officer)**